

#### **Central forces costlier to tackle terrorism**

2789. DR. T. SUBBARAMI REDDY:

SHRI V. HANUMANTHA RAO:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Central forces require more funds to tackle terrorism as raising one battalion of reserve force need rupees one crore;
- (b) if so, the number of forces which are working to tackling terrorism and whether they are sufficient to meet threat of terrorist attacks in country;
- (c) to what extent their strengths have to be further improved;
- (d) whether the National Security Guard (NSG) which played pivotal role in operation during Mumbai terror attack was given Rs.157 crore and it is setting up regional hubs in Chennai, Kolkata, Hyderabad and Mumbai; and
- (e) whether this force has been made operational during June, 2009?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) Any additional amount required by the Central Police Forces for raising new battalions are provided by the Government in their budget allotments.

(b) and (c) Specialized Forces like National Security Guard and Special Forces of Armed Forces exist to tackle any crisis situation. In addition to the police forces available with the State Governments, Central Para Military Forces such as the Assam Rifles, Border Security Force, Central Reserve Police Force, Indo-Tibetan Border Police, Sashstra Seema Bal etc are deployed for Counter Insurgency/Internal Security duties to tackle the menace of terrorism, naxalism and insurgency. Further, 10 Bns have been sanctioned by the Government as Commando Bns for Resolute Action (CoBRA) to tackle naxalism. The Government has also approved setting up of four Regional Hubs and two Regional Centres of NSG. Need based augmentation of the forces is approved by the Government from time to time.

(d) An amount of Rs. 150.09 crore has been provided for setting up of the four regional hubs of NSG in 2009-10.

(e) Four regional hubs of the NSG have been made operational on 30th June, 2009/1st July, 2009 at Chennai, Hyderabad, Kolkata and Mumbai.

#### **Naxal attack in Chhattisgarh**

2790. SHRIMATI MOHSINA KIDWAI:

SHRI MAHENDRA MOHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is aware that a recent attack by Naxals on police has claimed lives of about 50 policemen including a Superintendent of Police in Chhattisgarh;
- (b) if so, whether the bodies of all policemen have been recovered;
- (c) the number of people including policemen killed in naxal attacks during the last three years in different States; and

(d) whether Government will allocate more money to States to tackle the problem of naxals and modernization of forces?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) and (b) In a major naxal attack on 12.7.2009, 29 policemen including Superintendent of Police Rajnandgaon lost their lives and their bodies have been recovered.

(c) Details are given in the Statement (*See below*).

(d) State Governments deal with the various issues related to Naxalite activities in the State. The Central Government supplements their efforts in several ways. These include modernization and upgradation of the State police under the Scheme for Modernization of State Police Force (MPF scheme); sharing of Intelligence; facilitating inter-State coordination; and assistance in development works through a range of schemes of different Central Ministries.

**Statement**

*People including policemen killed in Naxal attacks during last three years*

States	2006 Deaths	2007 Deaths	2008 Deaths	2009 (Jan 1 to July 15) Deaths
Andhra Pradesh	47	45	46	10
Bihar	45	67	73	43
Chhattisgarh	388	369	242	181
Jharkhand	124	157	207	127
Madhya Pradesh	1	2	-	-
Maharashtra	42	25	22	59
Orissa	9	17	101	41
Uttar Pradesh	5	3	-	1
West Bengal	17	6	26	41
Others	-	5	4	-
<b>Total</b>	<b>678</b>	<b>696</b>	<b>721</b>	<b>503</b>

**NDMA's structural mitigation measures for seismic zones**

2791. SHRIMATI SYEDA ANWARA TAIMUR:

SHRI VIJAY JAWAHARLAL DARDA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that 229 districts of the country fall within seismic zones IV and V thus cautioning about high seismic risk and vulnerability;

(b) if so, whether National Disaster Management Authority existing guidelines give full attention to structural mitigation measures; and